

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.10
I.A.Nos.194/2020, 112/2021 in
C.P.(IB)No.21/BB/2017

IN THE MATTER OF:

M/s. Aegan Batteries Pvt. Ltd.

... Petitioner

Order under Section 10 of IBC, 2016

Order delivered on: 15.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Shri Ullasa.B.C, PCS

ORDER

Heard the Ld. PCS appearing for the Liquidator.

List the case on **30.08.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi